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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 151/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES: M/s. Hindustan Unilever Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr Pheroze Mehta	} ADVOCATES	
2.	Mr. Tapan Deshpande		
		1/2 CYRIL AMARCHAND MANGALDAS ADVOCATES FOR PETITIONER	

ORDER

TCSP 151/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 2.11.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**M. K. SHRAWAT**  
Member (Judicial)